

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT & HIGHWAYS
LOK SABHA
STARRED QUESTION NO. 38
ANSWERED ON 19-07 2018

DRIVING SCHOOLS

*38. SHRI KANWAR SINGH TANWAR:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government is considering to start 2000 driving schools, each on two acres of land;
- (b) if so, the details thereof;
- (c) whether the Government has invited the industry to join hands to impart skill development by way of providing driving skills; and
- (d) if so, the details thereof and the response of the industry thereto?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) to (d) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE LOK SABHA STARRED QUESTION NO. 38 ANSWERED ON 19.07.2018 ASKED BY SHRI KANWAR SINGH TANWAR REGARDING “DRIVING SCHOOLS”.

(a) & (b) The Ministry of Road Transport & Highways has launched a scheme for setting up of Driving Training Centre (DTC) to provide quality training to commercial vehicle drivers to improve road and environment safety and strengthen overall mobility on roads. Any legal entity such as a State Government Undertaking/ NGO/ Trust/ Cooperative Society/ Vehicle Manufacturer/ Firm etc. registered under a State or Central Government Law is eligible to apply under the scheme. The requirement of land to set up the DTC is about 2 acres which has to be made available by the applicant. It is planned to approve the DTCs at district Head Quarter in the first phase.

As per the scheme guide lines, the Ministry of Road Transport & Highways would provide one-time assistance to the extent of 50% of the project cost, subject to a maximum of Rs 1.00 crore, for setting up the DTC.

(c) & (d) Any industrial entity desirous of setting up a Driving Training Centre as per approved guidelines is also eligible to avail support under the scheme.
